

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

HON. SHRI R.K. AHOOJA, MEMBER 'A'

O.A. NO. 2233/93

(18)

NEW DELHI, THIS 24TH DAY OF APRIL, 1997

SHRI VIJAY KUMAR DIKSHIT  
S/o Sh. I.D. Dikshit  
Key Punch Operator  
O/o the Addl. Collector of Customs  
Collectorate of Customs  
IGI Airport  
New Delhi

17/906 Lodi Colony  
New Delhi

..APPLICANT

'By Advocate - None'

VERSUS

1. Union of India, through  
The Director of Estates  
Directorate of Estates  
C Wing, 4th Floor  
Nirman Bhawan  
NEW DELHI
2. The Estate Officer  
Shri P.M. Mishra  
Directorate of Estates  
B Wing, 4th Floor  
Nirman Bhawan  
New Delhi

..RESPONDENTS

'By Advocate - None'

ORDER 'ORAL'

None has appeared for either party even on second call. The case has been on board and has been coming up daily since 21st April. On no occasion has there been any representation for the applicant. The O.A. is therefore dismissed for default and non-prosecution.

*R.K. Ahooja*  
'R.K. AHOOJA'  
MEMBER 'A'

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